



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ४, अंक १६]

सोमवार, मार्च १२, २०१८/फाल्गुन २१, शके १९३९

[पृष्ठे ७, किंमत : रुपये २७.००

असाधारण क्रमांक ३४

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2018 (Mah. Act No. XX of 2018), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,

I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XX OF 2018

(First Published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 12th March 2018).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2018.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2018; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2018.

Withdrawal of
Rs.
38,71,29,21,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2017-2018.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of three thousand eight hundred seventy one crores, twenty nine lakhs, twenty one thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2018, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2018.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Sums not exceeding — Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services	1,000	...	1,000
	General Services	2059, Public Works.			
		2070, Other Administrative Services			
		2075, Miscellaneous General Services			
		Total-General Administration Department	1,000	...	1,000
Home Department					
B-1	Police Administration	2014, Administration of Justice.	7,000	1,14,51,000	1,14,58,000
		2055, Police.			
		2070, Other Administrative Services			
		Total-Home Department	7,000	1,14,51,000	1,14,58,000
Revenue and Forests Department					
C-2	Stamps and Registration	2030, Stamps and Registration	3,000	...	3,000
C-5	Other Social Services	2217, Urban Development	14,35,01,000	...	14,35,01,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2250, Other Social Services.			
		Total-Revenue and Forests Department.	14,35,04,000	...	14,35,04,000

(1)	(2)	(3)	(4)	
		Rs.	Rs.	Rs.
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-3	Agriculture Services	5,000	...	5,000
	2401, Crop Husbandry			
	2402, Soil and Water Conservation			
	2415, Agricultural Research and Education			
D-4	Animal Husbandry .	5,000	...	5,000
	2403, Animal Husbandry .			
D-6	Fisheries	21,27,51,000	...	21,27,51,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	21,27,61,000	...	21,27,61,000
	Finance Department			
G-3	Interest Payment and Debt Servicing	...	21,29,59,31,000	21,29,59,31,000
	2048, Appropriation for Reduction or Avoidance of Debt			
	2049, Interest Payments			
	Total-Finance Department.	...	21,29,59,31,000	21,29,59,31,000
	Law and Judiciary Department			
J-1	Administration of Justice	10,000	4,000	14,000
	2014, Administration of Justice			
	Total-Law and Judiciary Department	10,000	4,000	14,000
	Rural Development and Water Conservation Department			
L-3	Rural Development Programmes.	1,000	...	1,000
	2059, Public Works.			
	2235, Social Security and Welfare			
	2402, Soil and Water Conservation			
	2415, Agricultural Research and Education			
	2501, Special Programmes for Rural Development			
	2505, Rural Employment			
	2515, Other Rural Development Programmes			
	2702, Minor Irrigation			
	2810, New and Renewable Energy			
	3054, Roads and Bridges			
	Total-Rural Development and Water Conservation Department.	1,000	...	1,000

M-2	Food, Civil Supplies and Consumer Protection Department Food, Storage and Warehousing 2408, Food, Storage and Warehousing	1,88,28,99,000	...	1,88,28,99,000
	Total-Food, Civil Supplies and Consumer Protection Department.	1,88,28,99,000	...	1,88,28,99,000
N-3	Social Justice and Special Assistance Department Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	1,000	...	1,000
	Total-Social Justice and Special Assistance Department.	1,000	...	1,000
T-5	Tribal Development Department Revenue Expenditure on Tribal Areas Development Sub Plan 2202, General Education. 2203, Technical Education. 2204, Sports Competition 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy. 2851, Village and small industries 2852, Industries. 3054, Roads and Bridges 3055, Road Transport.	2,000	...	2,000
	Total-Tribal Development Department.	2,000	...	2,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Higher and Technical Education Department		
W-2	General Education.	4,29,91,90,000	...
	2202, General Education.		4,29,91,90,000
	Total-Higher and Technical Education Department.	4,29,91,90,000	...
			4,29,91,90,000
	Women and Child Development Department		
X-1	Social Security and Nutrition	1,20,71,45,000	...
	2235, Social Security and Welfare		1,20,71,45,000
	2236, Nutrition.		
	Total-Women and Child Development Department.	1,20,71,45,000	...
			1,20,71,45,000
	Water Supply and Sanitation Department		
Y-2	Water Supply and Sanitation	1,000	...
	2215, Water Supply and Sanitation		1,000
	Total-Water Supply and Sanitation Department	1,000	...
			1,000
	Total-A-Expenditure on Revenue Account	7,74,55,22,000	21,30,73,86,000
	B-EXPENDITURE ON CAPITAL ACCOUNT		
	Home Department		
B-10	Capital Expenditure on	1,000	...
	4055, Capital Outlay on Police		1,000
	Economic Services		
	4070, Capital Outlay on Other Administrative Services.		
	5002, Capital Outlay on Indian Railways-(Commercial Line).		
	5055, Capital Outlay on Road Transport.		
	Total-Home Department.	1,000	...
			1,000
	Finance Department		
G-9	Public Debt and Inter	...	9,65,99,72,000
	6003, Internal Debt of the State Government		9,65,99,72,000
	State Settlement		
	6004, Loans and Advances from the Central Government		
	7810, Inter State Settlement		
	Total-Finance Department.	...	9,65,99,72,000
			9,65,99,72,000

Public Works Department			
H-7	Capital Expenditure on Social Services and Other Economic Services.	2,000	2,000
	4055, Capital Outlay on Police
	4216, Capital Outlay on Housing.
	4711, Capital Outlay on Flood Control Projects
	5054, Capital Outlay on Roads and Bridges.
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	2,000	2,000
	4059, Capital Outlay on Public Works.
	4202, Capital Outlay on Education Sports Art and Culture.
	4210, Capital Outlay on Medical and Public Health.
	4217, Capital Outlay on Urban Development
	4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.
	4235, Capital Outlay on Social Security and Welfare
	4250, Capital Outlay on Other Social Services
	4405, Capital Outlay on Fisheries.
	Total-Public Works Department.	4,000	4,000
Tribal Development Department			
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	36,000	36,000
	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.
	Total-Tribal Development Department.	36,000	36,000
	Total-B-Expenditure on Capital Account	41,000	9,66,00,13,000
	Grand Total	7,74,55,63,000	38,71,29,21,000